

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No.183/96

New Delhi this the 24th day of January 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Hon'ble Mr K.Muthukumar, Member (A)

1. G.P. Bhatia

S/o Late Sh. G.D.Bhatia

Civilian Labour Officer

Engineer Stores Department

Delhi Cantt. - 110 010.

2. General Secretary

Association of Officers of Central Labour Services

C/o C.L.O.

Engineer Stores Department

Delhi Cantt.

...Applicant.

(First applicant in person)

Versus

1. Union of India through Secretary

Ministry of Labour

Shram Shakti Bhawan

Rafi Marg, New Delhi-110 001.

2. Secretary

Ministry of Personnel, Public Grievances & Pensions


North Block, New Delhi-110 001.


...Respondents.

O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

The first applicant is present in person. After making submissions, the applicant seeks permission to withdraw the application. Permission is granted to the applicant. The application is closed as withdrawn.

  
(K.Muthukumar)  
Member (A)

  
(A.V.Haridasan)  
Vice Chairman (J)

ad.